

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 190 of 2025**

**IN THE MATTER OF:**

**News Item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025"**

**MEMO OF PARTIES (As per order dated 29.04.2025)**

**News Item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025"**

**VERSUS**

- 1. Central Pollution Control Board**  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi – 110032  
Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in) **Respondent No.1**
  
- 2. Jammu and Kashmir Pollution Control Committee**  
Through it's Chairman  
Parivesh Bhawan, Forest Complex, Transport Yard, Jammu – 180004  
Email: [chairman.spcb@jk.gov.in](mailto:chairman.spcb@jk.gov.in)/[membersecy.pcb@jk.gov.in](mailto:membersecy.pcb@jk.gov.in) **Respondent No.2**
  
- 3. Jammu and Kashmir Lake Conservation and Mangement Authority**  
LCMA Office, Miskeen bagh, Boulevard Road, Srinagar-190003  
Email: [lcmagr@gmail.com](mailto:lcmagr@gmail.com)/[vicechairmanjklcma@gmail.com](mailto:vicechairmanjklcma@gmail.com) **Respondent No.3**
  
- 4. Srinagar Municipal Corporation**  
Karan Nagar, Gole Market Rd, Shaheed Gunj, Srinagar 190010  
Email: [commissioner@smcsrinagar.in](mailto:commissioner@smcsrinagar.in)/  
[commissioner-smc@jk.gov.in](mailto:commissioner-smc@jk.gov.in) **Respondent No.4**
  
- 5. District Magistrate, Srinagar**  
1<sup>st</sup> Floor DC office,  
Amar Niwas Complex, Tankipora, Srinagar 190001  
Email: [dcsgr-jk@nic.in](mailto:dcsgr-jk@nic.in) **Respondent No.5**